[16 August, 2005]

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Criterion (c) The maximum Pondage in the Operating Pool shall not exceed twice the Pondage required for Firm Power.

Criterion (e) If the conditions at the site of a Plant make a gated spillway necessary, the bottom level of the gates in normal closed position shall be located at the highest level consistent with sound and economical design and satisfactory construction and operation of the works.

Criterion (f) The intakes for the turbines shall be located at the highest level consistent with satisfactory and economical construction and operation of the Plant as a Run-of-River Plant and with customary and accepted practice of design for the designated range of the Plant's operation.

## Use of flood water for drinking or irrigation purpose

## †2343. SHRI DHARAM PAL SABHARWAL: SHRIMATI KUM KUM RAI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that several States face either flood or flood like situation every year while several other States face drought or dearth of water;

(b) if so, whether Government would make a policy to meet the shortage of water in drought hit States by bringing water from the States facing flood like situation;

(c) whether it is also a fact that Government are considering seriously to make proper use of the flood water for drinking or irrigation purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) Yes, Sir.

(b) The National Water Policy, 2002 emphasizes the need to transfer water from surplus areas to deficit ones. It states "water should be made available to water-short areas by transfer from other areas

<sup>†</sup>Original notice of the question was received in Hindi.

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including transfer from one river basin to another based on National Perspective Plan after taking into account requirements of the areas/ basins".

(c) and (d) Yes, Sir. The Ministry of Water Resources and Central Water Commission formulated in 1980 a National Perspective Plan for Water Resources Development envisaging inter-basin transfer of water from surplus basins to deficit ones with a view to minimizing the regional imbalances and optimally utilize the available water resources for conservation purposes like drinking, irrigation etc. National Perspective Plan comprises two components viz. (i) Himalayan rivers development and (ii) Peninsular rivers development. National Water Development Agency was set up in 1982 as a registered Society under MOWR to carry out detailed studies for National Perspective Plan. Based on various studies conducted, National Water Development Agency has identified 30 links for preparing Feasibility Reports. National Water Development Agency has completed feasibility reports for 14 links under Peninsular Development Component and two links under Himalayan Rivers Development Component.

## Assessment of ground water resources

2344. DR. K. KASTURIRANGAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether as per the National Water Resources Policy 2002, the ground water resources of the entire country has been assessed;

(b) if so, the result thereof;

(c) whether Government plan to use the updated information for ensuring conservation and sustainability in the use of ground water; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) and (b) Yes, Sir. The ground water resources were last assessed in 1995. Based on the recommendations of the Groundwater Estimation Committee (GEC) 1997, the resources have been reassessed. The

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